

[English]

14.17 hrs.

PAPERS LAID ON THE TABLE

Notification under the Essential Commodities Act, 1955

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): I beg to lay on the Table a Copy of the Sugar (Price Determination for 1993-94 Production) Amendment Order, 1994 (Hindi and English versions) published in Notification No. G.S.R. 26(E) in Gazette of India dated the 17th January, 1994 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT 5488/94]

Annual Report of Employees' Provident Fund Organisation, New Delhi for 1992-93

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): On behalf of Shri P.A.Sangma, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Employees' Provident Fund Organisation, New Delhi, for the year 1992-93 [Placed in Library. See No.LT 5489/94]

Detailed Demands for Grants of the Ministry of Environment and Forests for 1994-95 etc.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C.LENKA): On behalf of Shri Kamal Nath, I beg to lay on the Table—

- (1) A copy of the Detailed Demands for Grants (Hindi and English ver-

sions) of the Ministry of Environment and Forests for the year 1994-95.

[Placed in Library. See No. LT. 5490/94]

- (2)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Forest Management, Bhopal, for the year 1992-93, alongwith Audited Accounts.
 - (ii) A copy of Review (Hindi and English versions) by the Government on the working of the Indian Institute of Forest Management, Bhopal, for the year 1992-93.

- (3) Statement (Hindi and English versions) showing reasons for the delay in laying the papers mentioned at (2) above

[Placed in Library. See. No. LT 5491/94]

Notification under the Multi-State Cooperative Societies Act, 1984, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): On behalf of Shri Arvind Netam, I beg to lay on the Table:—

- (1) A copy of the Multi-State Cooperative Societies (Privileges, Properties and Funds, Accounts Audit, Winding up and Execution of Decrees, Orders and Decisions) Amendment Rules, 1994 (Hindi

and English versions) published in Notification No. G.S.R. 25(E) in Gazette of India dated the 17th January, 1994 under sub-section (3) of section 109 of the Multi-State Cooperative Societies Act, 1984.

[Placed in Library. See. No. LT. 5492/94]

- (2) A copy of the Delhi Cooperative Societies (Third Amendment) Rules, 1993 (Hindi and English versions) published in Notification No. F. 1(93)/AR(L)/RCS/Coop/140 in Delhi Gazette dated the 8th November, 1993 under sub-section (3) of section 97 of the Delhi Cooperative Societies Act, 1992.

[Placed in Library. See No. LT. 5493/94]

Review on the Working of and Annual Report of the Container Corporation of India Ltd., New Delhi for 1992-93 alongwith a Statement for Delay in Laying these Papers

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C.LENKA): I beg to lay on the Table:—

- (1) A copy each of the following Papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
- (i) Review by the Government on the working of the Container Corporation of India Limited, New Delhi, for the year 1992-93.
- (ii) Annual Report of the Container Corporation of

India Limited, New Delhi, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See. No. LT.5494/94]

Annual Report and Review on the working of Bureau of Indian Standards, New Delhi for 1992-93

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): I beg to lay on the Table:—

- (i) A copy of the Annual Report (Hindi and English versions) of the Bureau of Indian Standards, New Delhi, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of Bureau of Indian Standards, New Delhi, for the year 1992-93.

[Placed in Library. See No. LT. 5495/94]